



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Cont.Cas(C)/635/2024	MUNIN KUMAR DAS AND 34 ORS Versus NARAYAN KONWAR AND ANR	MR. S K DAS MR A I TALUKDAR	
2 WP(C)/5368/2024	DWIJEN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH MR. J PAULO	SC, HIGHER EDU SC, AG (A AND E) MR. S K MEDHI (FOR ACCOUNTANT GENERAL (R-4))) SC, SEBA
3 I.A.(CrI.)/196/2025 WITH HC FILES - 4(FOUR) in CRL.A(J)/827/2025 WITH CRL.A(J)/827/2025 (Filing Number)	BITUPAN GOGOI Versus THE STATE OF ASSAM SRI BITUPAN GOGOI Versus THE STATE OF ASSAM	MS. B SARMA MS BIJITA SARMA	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM MS. L DEVI LEGAL AID COUNSEL
4 I.A.(CrI.)/221/2025 WITH HC FILES -3 (THREE) in CRL.A(J)/1703/2025 WITH CRL.A(J)/1703/2025 (Filing Number)	HOREN BHUYAN Versus THE STATE OF ASSAM AND ANR HOREN BHUYAN, Versus THE STATE OF ASSAM AND ANR	MS. M K BROWN MS. M K BROWN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025

11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
15)	MR. M RAHMAN	05-04-2025	To	20-04-2025
16)	MS. M K BROWN	11-04-2025	To	21-04-2025
17)	MR. S P ROY	10-04-2025	To	11-04-2025
18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
21)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025
25)	MR D K DAS	21-04-2025	To	02-05-2025
26)	MRS. M A OZAH	21-04-2025	To	25-04-2025
27)	MR. O P BHATI	11-04-2025	To	03-05-2025



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./162/2020 WITH OFFICE NOTE, HC FILE - 1(ONE), TCR - 5 (FIVE)	BIJU GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
2	I.A.(Crl.)/259/2020 WITH HC FILES - 3(THREE), FIXED in Crl.A./2255/2020 WITH Crl.A./2255/2020 (Filing Number)	UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL	MR. B K DAS MR H P GUWALA	
3	CRP(IO)/252/2023	RUBEYA BAGAM LASKAR Versus AZIR UDDIN LASKAR AND 9 ORS	MR. S K GHOSH MS F AHMED	MR H BARUAH (r-5) MS.SHOMA DASGUPTA (r-6) MS SUPRIYA DASGUPTA (r-6) MR P P PHUKAN (r-5)
4	I.A.(Civil)/534/2025 in C.Ex.App./12266/2024 WITH C.Ex.App./12266/2024 (Filing Number) WITH I.A.(Civil)/12267/2024 (Filing Number)	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CX Versus M/S ABC TEA WORKERS WELFARE SERVICES Commissioner of Central Excise and Service Tax Versus M/s ABC Tea Workers Welfare Services Commissioner of CGST and Excise Versus M/s ABC Tea Workers Welfare Services	MR. S C KEYAL SUBHASH CHANDRA KEYAL SUBHASH CHANDRA KEYAL	

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